

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/174/2013

Jabalpur, this Wednesday, the 04th day of April, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Sunil Kumar Saraf, S/o Shri D.P. Saraf, aged about 47 years, R/o LIG – 24, Govind Bhawan, Civil Lines, Jabalpur (M.P.) 482001.
2. Rajesh Kumar Shrivastava, aged about 46 years, R/o RB-III 432/4, Millennium Railway Colony, Civil Lines, Jabalpur (M.P.) 482001
-Applicants

(By Advocate – Shri S.K. Nandy)

V e r s u s

1. Union of India through General Manager, West Central Railway, Indira Market, Jabalpur – 482001 (M.P.).
2. Divisional Railway Manager, West Central Railway, Jabalpur Division, Jabalpur – 482001 (M.P.).
3. Divisional Railway Manager (P), West Central Railway, Jabalpur Division, Jabalpur – 482001 (M.P.).
4. Shri Rajkumar Gupta, Senior Section Engineer (Works), O/o SSE (Works) under ADEN, West Central Railway, Sagar – 470001 (M.P.)
- Respondents

(By Advocate – Shri A.S. Raizada for respondents Nos.1 to 3 and Shri Gautam Prasad for respondent No.4)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicants submits that the relief claimed by the applicant has already been granted by the

respondents, and therefore, this Original Application has rendered infructuous.

Accordingly, O.A is disposed of as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-